

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. C.P.(CAA)/273(MB)2023 In C.A.(CAA)/170(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Alps Hospital Limited**

**Section: 230 -232 of Companies Act, 2013**

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**ORDER**

Ld. Counsel, Alok Kumar K. appeared for the Applicant. Record reveals that the report of RD has been filed but report of Official Liquidator is still awaited. List this matter for the report of the OL on **10.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**